## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 P.M

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PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEMI	BER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/541/ (IB)/2017	
NAME OF THE PETITIONER(S)	: L &T FINANCE LTD	
NAME OF THE RESPONDENT(S)	: MEKA DREDGING COMPANY INDIA LTD	
UNDER SECTION	: 9 RULE 6	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
FOR R-UMASHANKAR  GURU DHANANSAY  FN  Animall Kushnan	REP COUNSEL FOR PETITIONER  Brusel Ja Respondent	hallwis.
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## **ORDER**

Counsels for both the parties are present and prayed time for making submissions in the matter. At their request, time is enlarged. Put up on **04.01.2018** at **10.30** A.M.

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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